

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 109 of 2012

Dated: 13th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Faridabad Industries Association & Ors.Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. ...Respondent (s)

**Counsel for the Appellant (s): Ms. Swagatika Sahoo for
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s): Mr. Amit Kapur
Mr. Vishal Anand for R-2 &3**

ORDER

Mr. Amit Kapur, the learned counsel for the Respondent has finished his arguments.

The learned counsel for the Appellant seeks some time for making the Rejoinder submissions.

Post the matter for further hearing on **02.09.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk